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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2800/2004

New Delhi, this the 30<sup>th</sup> day of June, 2005

Hon'ble Mr. Shanker Raju, Member (J)  
Hon'ble Mr. S.K. Malhotra, Member (A)

Kishori Lal Mehta  
(Ex-Chargemen No. 712 5156)  
S/o Late Sh. Bodh Raj  
B-277, Brij Vihar, Sahibabad  
Ghaziabad -

...Applicant.

(By Advocate Shri Nagendra Singh)

Versus

1. Ministry of Defence  
through Secretary  
Department of Pension  
And Grievance Cell  
206, A-Wing, Sena Bhawan  
New Delhi.
2. Controller General of Defence  
Accounts, West Block V  
R.K. Puram,  
New Delhi.
3. 510, Army Base Workshop  
through it's Commandant  
at Meerut Cantt.
4. C.D.A. (Pension)  
Draupdighat, Allahabad.
5. Punjab National Bank  
through it's Senior Manager  
at Kankarkhera, Meerut.

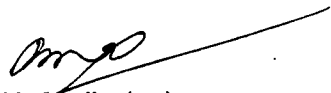
.... Respondents

(By Advocate Shri K.R. Sachdeva)


O R D E R (ORAL)

By Hon'ble Mr. Shanker Raju :

Learned counsel for applicant seeks withdrawl of this OA with liberty to file a fresh one challenging the respondents order dated 20.3.2001. OA is dismissed as withdrawn with liberty.

  
(S.K. Malhotra)  
Member (A)

/gkkd/

  
(Shanker Raju)  
Member (J)